

PUBLIC UNDERTAKINGS

2764. SHRI S. R. DAMANI: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to have industry-wise organisation of public sector undertakings as recommended by Administrative Reforms Commission; and

(b) if not, the reasons for keeping the public sector units under the overall control of Administrative Ministries?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). The Administrative Reforms Commission recommended that Sector-cum-Statutory Corporations should be established for running industrial and manufacturing concerns of Central Government in certain specified areas, these Corporations to function under the respective administrative Ministries. The various recommendations of the Administrative Reforms Commission, including this, are under examination by Government.

SALE OF ILLICIT LIQUOR IN DELHI

2765. SHRI HARDAYAL DEVGUN: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that in some of the colonies in Delhi, stills are operating in a large scale and the illicit liquor is sold during specified hours in open places;

(b) whether it is a fact that the residents of certain colonies have represented about the feeling of insecurity prevailing are because of the negligent behaviour of the Police in general and those behaviour of the Delhi Police in general and those posted in such colonies in particular; and

(c) if so, the steps taken to allay the fear of the residents of these colonies?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) No, Sir.

(b) No representations have been received in the Department of Social Welfare.

(c) Does not arise.

GIRI HYDRO - PROJECT

2766. SHRI YASHPAL SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the work on the Giri-Hydro-electric Projects has been started;

(b) if so, when it is likely to be completed; and

(c) the area likely to be benefited by this project?

THE MINISTER OF IRRIGATION AND POWER (DR. K.L. RAO): (a) Yes, Sir.

(b) The Project is likely to be completed by 1971.

(c) Power generated at the Giri Hydro electric Project will be utilised in Himachal Pradesh and surplus power will be fed into the Northern Grid. The Project would also provide, on completion, irrigation facilities to a gross area of 8000 acres on the left bank of the Bata river.

दिल्ली की यमुना पार अनधिकृत बस्तियों का विनियमन

2767. श्री हरदयाल देवगुणै : क्या स्वास्थ्य, परिवार नियोजन एवं नगरीय विकास मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली की यमुना-पार सभी अनधिकृत बस्तियों के निवासियों ने अपनी बस्तियों का विनियमन करने के लिए अनुरोध किया है; और

(ख) यदि हां तो इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मन्त्रालय में उप-मंत्री (श्री व० स० शर्मा) : (क) जी हां। विभिन्न अनधिकृत बस्तियों के निवासियों से समय समय पर प्रत्यावेदन मिल रहे हैं।

(ख) अनधिकृत बस्तियों के विनियमन के सभी मामलों पर दिल्ली प्रशासन अपनी 19 जुलाई, 1961 की प्रेस विज्ञप्ति तथा मुख्य कार्यकारी पाथेंद द्वारा 28 अक्टूबर 1966 को महानगर परिषद में दिए गए